

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 13249/2017

SHOBH NATH DUBEY

Petitioner(s)

VERSUS

TARA DEVI & ANR.

Respondent(s)

Date : 14-12-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Nishant, Adv.
Mr. Rakesh K. Sharma, AOR

For Respondent(s)

Mr. Bharat Singh, Adv.
Mr. Amit Pawan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is granted to respondent No.1
for filing counter affidavit within four weeks.

Respondent No.2 has been served but no one has entered
appearance.

List again on 7.2.2018.

KAPIL MEHTA
Registrar
14.12.2017

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